

LOK SABHA DEBATES

Vol. LXV First day of the Eighteenth Session of the Fifth Lok Sabha No. 1

LOK SABHA

Monday, October 25, 1976 | Kartika 3,
1898 (Saka)

The Lok Sabha met at Eleven of the
Clock

[MR. SPEAKER in the Chair]

OBITUARY REFERENCES

MR SPEAKER: Hon. Members, I have to inform the House of the sad demise of three of our former colleagues namely Sardar Sochet Singh, Shri Surendra Mohan Ghose and Shri Tulsidas Kilachand

Sardar Sochet Singh was a Member of the Constituent Assembly and Provisional Parliament during the years 1949—52 representing the erstwhile Patiala and East Punjab States Union. A highly cultured man, Sardar Sochet Singh, prior to his coming to the Legislature held several executive and judicial posts in Kapurthala State. He passed away at Chandigarh on the 31st August, 1976 at the age of 70

Shri Surendra Mohan Ghose was a Member of the Constituent Assembly, Provisional Parliament and First Lok Sabha during the years 1947—56. Later he was a Member of Rajya Sabha during the years 1956—68. A great revolutionary leader of Bengal, he had the first brush with politics at the age of 18 when he started recruiting workers for Sadhna Samaj, a revolutionary organisation, and helping them by providing shelter and arms and ammunition. Shri Ghose participated in the freedom movement

with great courage and spent more than two decades in jail during British rule. A close associate of Netaji Subhas Chandra Bose, Shri Ghose was deported to Mandalay jail in Burma in 1924 and was imprisoned there from 1924 to 1927 along with Netaji. He was influenced greatly in thought and action by the philosophy of Shri Aurobindo Ghosh and Mahatma Gandhi and strove throughout his life to achieve the ideal of human unity, abolition of caste system and emancipation of women. An ardent patriot, Shri Ghose played a significant role in the development and transformation of the country specially during the post-independence period and his services to the nation will be long remembered. During his parliamentary career, he was Chairman of the House Committee during 1950—52 and a delegate to the Tenth Commonwealth Parliamentary Conference held at Kingston, Jamaica in 1964. He passed away at New Delhi on the 7th September, 1976 at the age of 83

Shri Tulsidas Kilachand was a Member of the First Lok Sabha from Mehsana West Constituency of the erstwhile Bombay State during the years 1952—57. A very cultured and amiable person, he used to take active interest in the proceedings of the House and served on many Parliamentary Committees. He was a noted industrialist and was associated with a number of industrial concerns and banking institutions. He led the Official Trade delegation to Japan in 1947 and was President of the Federation of Indian Chambers of Commerce and Industry during the years 1950—51. He died at Atlanta, USA on the 21st October, 1976 at the age of 70.

We deeply mourn the loss of these friends and I am sure the House will join me in conveying our condolences to the bereaved families.

The House may stand in silence for a short while to express its sorrow.

The Members then stood in silence for a short while

11.06 hrs.

PAPERS LAID ON THE TABLE
ELECTRICITY (SUPPLY) AMENDMENT
ORDINANCE

THE MINISTER OF WORKS AND HOUSING AND PARLIAMENTARY AFFAIRS (SHRI K. RAGHU RAMALAH): I beg to lay on the Table a copy of the Electricity (Supply) Amendment Ordinance, 1976 (No. 13 of 1976) Hindi and English versions) promulgated by the President on the 8th October, 1976, under article 123(2) (a) of the Constitution. [Placed in Library. See No. LT-11361/76]

WATER (PREVENTION AND CONTROL OF POLLUTION) SECOND AMENDMENT RULES, 1976 AND NOTIFICATIONS UNDER TAMIL NADU SLUM AREAS (IMPROVEMENT AND CLEARANCE) ACT, 1971

THE MINISTER OF STATE IN THE MINISTRY OF WORKS AND HOUSING (SHRI H. K. L. BHAGAT): I beg to lay on the Table—

- (1) A copy of the Water (Prevention and Control of Pollution) Second Amendment Rules 1976 (Hindi and English versions) published in Notification No. G.S.R. 1260 in Gazette of India dated the 28th August, 1976, under sub-section(3) of section 63 of the Water (Prevention and Control of Pollution) Act, 1974. [Placed in Library See No. LT-11362/76]
- (2) A copy each of the following Notifications under sub-section(2) of section 70 of the Tamil Nadu—Slum areas improvement and Clearance) Act, 1971 read with clause

(c) (iv) of the Proclamation dated the 31st January, 1976 issued by the President in relation to the State of Tamil Nadu together with an explanatory memorandum:—

- (i) S. R. O./A-214/76 published in Tamil Nadu Government Gazette dated the 30th June, 1976 making certain amendments to the Tamil Nadu Slum Clearance Board (Remunerative Enterprises) Rules, 1972.
- (ii) The Tamil Nadu Slum Clearance Board (Manner of Operation of Accounts) Rules, 1976, published in Notification No. S. R. O./A-225/76 in Tamil Nadu Government Gazette dated the 14th July, 1976. (Placed in Library. See No. LT-11363/76)

FIFTH FIVE YEAR PLAN, 1974—79

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI SANKAR GHOSE): I beg to lay on the Table a copy of the "Fifth Five Year Plan 1974—79" (Hindi and English versions). [Placed in Library. See No. LT-11364/76]

ANNUAL REPORT OF DEVELOPMENT COUNCIL FOR FOOD PROCESSING INDUSTRIES FOR 1975-76

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI B P MAURYA): I beg to lay on the Table a copy of the Annual Report (Hindi and English versions) of the Development Council for Food Processing Industries for the year 1975-76, under sub-section (4) of section 7 of the Industries (Development and Regulation) Act, 1951. [Placed in Library. See No. LT-11365/76]

NOTIFICATIONS UNDER ALL INDIA SERVICES ACT, 1951

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS, DEPARTMENT OF PERSONNEL AND